

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 93 OF 2015 & IA NO. 141 OF 2015
APPEAL NOS. 44 & 60 OF 2015
APPEAL NOS. 299 & 300 OF 2014
APPEAL NOS. 294 & 295 OF 2014
APPEAL NO 248 OF 2014 & IA NO. 407 OF 2014
APPEAL NO. 249 OF 2014 & IA NO. 408 OF 2014
APPEAL NOS. 5, 35, 36, 37, 38, 39, 40, 262 OF 2015
APPEAL NO. 248 OF 2015 & APPEAL NO. 249 OF 2015
APPEAL NO. 249 OF 2016

Dated: 28th March, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

APPEAL No. 93 of 2015 & IA No. 141 of 2015

In the matter of:-

M/s. G.R. Sponge and Power Ltd. & Anr.Appellant (s)
Vs.
Chhattisgarh State Electricity Regulatory Commission & Anr.Respondent (s)

Counsel for the Appellant(s) : Mr. Paramhans for
Mr. Aashish Anand Bernard
Counsel for the Respondent(s) : Mr. Anand K. Ganesan for R.1
Mr. K.Gopal Choudary for R.2

APPEAL NO. 44 & 60 OF 2015

M/s. API Ispat & Powertech Pvt. Ltd.Appellant (s)
Vs.
Chhattisgarh State Power Distribution Co. Ltd. & Anr.Respondent (s)

Counsel for the Appellant(s) : Mr. Raunak Jain
Counsel for the Respondent(s) : Mr. K.Gopal Choudary for R.1
Mr. Anand K. Ganesan for R.2

APPEAL NO. 299 & 300 OF 2014

In the matter of:-

M/s. Salasar Steel and Power Ltd.Appellant (s)
Vs.
Chhattisgarh State Power Distribution Co. Ltd. & Anr.Respondent (s)

Counsel for the Appellant(s) : Mr. Raunak Jain
 Counsel for the Respondent(s) : Mr. K.Gopal Choudary for R.1
 Mr. Anand K. Ganesan for R.2

APPEAL Nos. 294 & 295 OF 2014
APPEAL No 248 OF 2014 & IA No. 407 OF 2014
APPEAL No. 249 OF 2014 & IA No. 408 OF 2014
APPEAL No. 5, 35, 36, 37, 38, 39, 40 & 262 OF 2015

Chhattisgarh State Power Distribution Co. Ltd.Appellant (s)
Vs.
Chhattisgarh State Electricity Regulatory Commission & Anr. Respondent (s)

Counsel for the Appellant(s) : Mr. Gopal Choudary
 Mr. Manoj Khare (Rep.)
 Counsel for the Respondent(s) : Mr. Anand K. Ganesan for R.1
 (in A.Nos. 294/14, 295/14, 248/14,
 249/14, 5/15, 35/15,39/15,40/15,262/15)
 Mr. Raunak Jain for R.2
 (in A.Nos. 294/14, 295/14, 248/14,
 249/14, 5/15, 37/15, 38/15, 262/15)
 Mr. Aashish Anand Bernard
 Mr. Paramhans for for R-2
 (in A.Nos. 35/15, 39/15, 40/15)

APPEAL No. 248 OF 2015

In the matter of:-

SKS Ispat & Power Ltd.Appellant (s)
Vs.
Chhattisgarh State Power Distribution Co. Ltd. & Anr. Respondent (s)

Counsel for the Appellant(s) : Mr. Paramhans for
 Mr. Ashish Anand Bernard

Counsel for the Respondent(s) : Mr. Gopal Choudary
Mr. Manoj Khare (Rep) for R.1
Mr. Anand K. Ganesan for R.2

APPEAL No. 249 OF 2015

In the matter of:-

Chhattisgarh State Power Distribution Co. Ltd.Appellant (s)

Vs.

Chhattisgarh State Electricity Regulatory Commission & Anr. Respondent (s)

Counsel for the Appellant(s) : Mr. K.Gopal Choudary
Mr. Manoj Khare (Rep.)

Counsel for the Respondent(s) : Mr. Anand K. Ganesan for R.1
Mr. Paramhans for
Mr. Ashish Anand Bernard for R.2

APPEAL NO. 249 OF 2016

Godawari Power & Ispat Ltd.Appellant (s)

Vs.

Chhattisgarh State Power Distribution Co. Ltd. & Anr. Respondent (s)

Counsel for the Appellant(s) : Mr. Raunak Jain

Counsel for the Respondent(s) : Mr. K.Gopal Choudary for R.1
Mr. Arvind Banerjee (Rep.)
Mr. Anand K. Ganesan for R.2

:

ORDER

As agreed by learned counsel for the parties, list these matters for hearing on **10th & 11th July, 2017.**

(I. J. Kapoor)
Technical Member
ts/kt

(Justice Ranjana P. Desai)
Chairperson